

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.79/ BB/ 17		For filing objections	Rule 6 of IB	Krupa Polymers(India) Pvt Ltd Vs Shashi Distilleries Packaging Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. LAKSHMI MENON
(For C.K Nandakumar
Law Chambers)
+91 9880073412

Respondent

Lakshmi

2) Shobhaz Kumar

Petitioner

Shobhaz

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.
Objections not filed. However, both the Counsels reported that, parties are
entered into compromise / settlement and requested time for reporting the same.
List it on 20/12/2017.

Member (T)

Member (J)